

It is for the information of all the concerned Advocates that following mentioning have been allowed for e-filing on the website of Hon'ble High Court today i.e. 15.04.2020 from 2 PM to 4 PM:

1	CRWP	SUKHDEV SINGH V/S STATE OF PUNJAB AND ORS	MUNISH GULATI	FIXED FOR 17.04.2020
2	CRWP	NATWAR LAL DAS @ LAXMAN V/S STATE OF HARYANA AND ORS	PRATEEK RATHEE	FIXED FOR 16.04.2020
3	CRM IN CRA-S-3648-2019	MOHIT GARG V/S STATE OF HARYANA	SANDEEP SINGH JATTAN	FIXED FOR 16.04.2020
4	CRM IN STATE OF PUNJAB	MANPREET SINGH V/S STATE OF PUNJAB	DHARAM BIR BHARGAV	FIXED FOR 17.04.2020
5	CRM IN CRA-S-479-2020	SATWINDER SINGH V/S STATE OF PUNJAB	HARPARTEEK SINGH SANDHU	FIXED FOR 17.04.2020
6	CRM-M	RAJINDER BASSI V/S STATE OF PUNJAB AND ANR	JAGMOHAN BANSAL	FIXED FOR 16.04.2020
7	CRWP	JASWANT KAUR V/S STATE OF PUNJAB AND ORS	AMIT SHARMA	FIXED FOR 17.04.2020
8	CWP-PIL	INDIAN FEDERATIONS OF TRADE UNION (IFTU) V/S STATE OF HARYANA	SANJIV KUMAR YADAV	FIXED FOR 17.04.2020

The following officers have been designated to accept the advance notice through e-mail in the matters which have been allowed through mentioning. The counsels will e-mail paper-books to them. List of officers is as under :

1	STATE OF HARYANA	CIVIL CASES	Sh. Deepak Balyan, AAG Haryana +91-98154-40630 deepakbalyan286@gmail.com
		CRIMINAL CASES	Sh. Deepak Sabharwal, AAG Haryana +91-98722-15757 deepak.sabherwal.legal@gmail.com
2	STATE OF PUNJAB	CIVIL CASES	Sh. Pradeep Bajwa, AAG Punjab +91-98880-40799 psbajwa2000@gmail.com
		CRIMINAL CASES	Sh. Sahil Sharma, DAG Punjab +91-79735-84733 sahilsharma.office@gmail.com
		CRIMINAL CASES	Sh. H.S. Grewal, AAG Punjab

+91-98150-98117
hsgrewal1969@gmail.com

Sh. Gaurav Dhuriwala, SDAG Punjab
+91-98767-05117
dhuriwala@hotmail.com

3 UNION OF INDIA ALL MATTERS SH. Satya Pal Jain, Additional Solicitor
General of India
+91-98141-02232
contact@satyapaljain.com

4 U.T. Chandigarh CIVIL CASES Sh. Pankaj Jain
+91-98143-02432
seniorstandingcounselut@gmail.com

CRIMINAL CASES Sh. R.S. Rai
+91-98140-89853
randeprail@yahoo.com